

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 81/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Bharat Ochchavlal Shah
V/s.
Kotak Mahindra Bank Ltd.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 81/58(4)/NCLT/MB/MAH/2016

None present. List this matter on 12.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)